HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD ABSTRACT

JUNIOR CIVIL JUDGES - Transfers and Postings of Junior Civil Judges - ORDERS - ISSUED.

ROC.NO.3868/2024-B.SPL.

NOTIFICATION NO. 550 -B.SPL.

DATED: 7.10.2024

The High Court is pleased to pass the following Transfers and Postings of Junior Civil Judges:-

The following Junior Civil Judges, mentioned in Column Number 2 are transferred and posted to the stations mentioned in Column Number 3 of the corresponding row and further directed to handover charge of their post(s), to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, get themselves relieved, proceed to their new stations and take charge of their respective **post(s)** from the officer who is holding the post and also the post which his/her predecessor is holding full additional charge, in consultation with the respective Principal District and Sessions Judges/ Unit Heads.

SL. NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO
(1)	(2)	(3)	(4)
1.	Sri B.Hussain, Junior Civil Judge -cum- Judicial Magistrate of First Class, Boath, Adilabad District.	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class (Juvenile Court), Adilabad. Vice Ms.Manjula Suryawar, transferred on promotion	Junior Civil Judge -cum- Judicial Magistrate of First Class, Utnoor, Adilabad District.
char		0	Utnoor <i>will be full additional</i> of First Class, Boath, Adilabad
2.	Smt N.Manjula, Principal Junior Civil Judge- cum-Judicial Magistrate of First Class, Godavarikhani, Peddapally District.	Junior Civil Judge-cum- Judicial Magistrate of First Class (Juvenile Court), Peddapally. Vice Smt.K.Rani, transferred on promotion	Junior Civil Judge-cum- Judicial Magistrate of First Class, Sultanabad, Peddapally District
3.	Sri Nallala Venkat Sachin Reddy, Addl. Junior Civil Judge -cum- Addl. Judicial Magistrate of First Class, Nandimyadaram, Dharmaram Mandal, Peddapally District.	Principal Junior Civil Judge – cum - Judicial Magistrate of First Class, Godavarikhani, Peddapally District. Vice Smt. N.Manjula transferred	

Sri Nallala Venkat Sachin Reddy, afert completion of his Basic training for two months at Judicial Academy i.e from 18.09.2024 to 18.11.2024, shall take charge of his new post i.e, Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Godavarikhani, Peddapally District, in consultation with the Principal District and Sessions Judge, Peddapally. After assumption of his new post, will be full additional charge of the post of Addl.Junior Civil Judge-cum-Addl. Judicial Magistrate of First Class, Nandimyadaram, Dharmaram Mandal, Peddapally District

4.	Sri Vankadavath Siva	Judicial Magistrate of First	
	Naik,	Class, Bhadrachalam.	
	III Additional Judicial		
	Magistrate of First Class	Vice M.Venkateswarlu,	
	(Criminal Court for Agency	transferred on promotion	
	areas), Badradri		
	Kothagudem.		

- Sri Vankadavath Siva Naik, after completion of his Basic training for two months at Judicial Academy i.e from 18.09.2024 to 18.11.2024, shall take charge of his new post i.e, Judicial Magistrate of First Class, Bhadrachalam, in consultation with the Principal District and Sessions Judge, Bhadradri Kothagudem.
- ii. Ms. Kukkala Sai Sri, after completion of her Basic training for two months at Judicial Academy i.e from 18.09.2024 to 18.11.2024, shall take charge of her post and also the post of III Additional Judicial Magistrate of First Class, Badradri Kothagudem, from I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Juvenile Court), Badradri Kothagudem, after assumption of the said additional post will be full additional charge of that post, until further orders.

5.	Ms. Konduru Mamatha	Principal Junior Civil Judge	
	Reddy,	-cum- Judicial Magistrate of	
	I Additional Junior Civil	First Class (Juvenile Court),	
	Judge-cum-I Additional	Mahabubnagar.	
	Judicial Magistrate of First		
	Class (Mobile Court),	Post kept vacant	
	Nagarkurnool.		

Ms. Konduru Mamatha Reddy, after completion of her Basic training for two months at Judicial Academy i.e from 18.09.2024 to 18.11.2024 shall take charge of her new post i.e, Principal Junior Civil Judge -cum- Judicial Magistrate of First Class (Juvenile Court), Mahabubnagar, in consultation with the Principal District and Sessions Judge, Mahabubnagar.

6.	Sri R.V.S.S. Midhun Teja,	Junior Civil Judge -cum-	I Additional Junior Civil Judge
	II Additional Junior Civil	Judicial Magistrate of First	-cum- I Additional Judicial
	Judge-cum-II Additional	Class, Alampur, Jogulamba	Magistrate of First Class,
	Judicial Magistrate of First	Gadwal District.	Kollapur, Nagarkurnool
	Class, Kollapur,		District
	Nagarkurnool District.	Vice Smt.K.Kavitha,	
		transferred on promotion	
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7.	Smt. R. Anitha, Special Judicial Magistrate of First Class (Mobile) for trial of cases Under PCR Act-cum-II Additional Junior Civil Judge, Sangareddy.	Principal Junior Civil Judge- cum-Judicial Magistrate of First Class, Sangareddy. Vice Sri P.Laxmana Chary, transferred on promotion	
post	-	of First Class (Mobile) for tria	ll be full additional charge of the l of cases Under PCR Act-cum-
8.	Smt. K.Dhana Lakshmi, Junior Civil Judge-cum- Judicial Magistrate of First Class, Andole at Jogipet, Sangareddy District.	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Juvenile Court), Sangareddy. Vice Smt.Shalini Shakelli, transferred on promotion	
char		dge-cum-Judicial Magistrate o	ew post, will be full additional f First Class, Andole at Jogipet,
9.	Smt. R.Siri Sowjanya, X Assistant Judge, City Civil Court, Hyderabad	Principal Junior Civil Judge - cum- Judicial Magistrate of First Class (Juvenile Court), Medak. Vice Smt.Rita Lalchand,	XX Assistant Judge, City Civil Court, Hyderabad
		transferred on promotion	

Ms. Vallala Sravani Yadav, after assumption of charge of her new post, will be full additional charge of the post of I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Siddipet, till the substitute posted takes charge.

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11.	Ms. Vemuganti Tharani,	I Additional Junior Civil	184
	Junior Civil Judge-cum-	Judge -cum- I Additional	
	Judicial Magistrate of First	Judicial Magistrate of First	
	Class, Dubbak, Siddipet	Class (Juvenile Court),	
	District.	Siddipet.	
		Vice Ms.Vallala Sravani	
		Yadav transferred	

Ms. Vemuganti Tharani, after completion of her Basic training for two months at Judicial Academy i.e from 18.09.2024 to 18.11.2024 shall take charge of her new post from the Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Siddipet. After assumption of charge of her new post, will be full additional charge of the post of Junior Civil Judge-cum-Judicial Magistrate of First Class, Dubbak, Siddipet District.

12.	Smt. Rajitha Gopu,	Principal Junior Civil Judge-	II Metropolitan Magistrate –
	X Metropolitan Magistrate -	cum-Judicial Magistrate of	cum - Special Judicial
	cum - Junior Civil Judge –	First Class, Suryapet.	Magistrate of First Class for
	cum- Judicial Magistrate of		Railways, Secunderabad.
	First Class, Hyderabad.	Vice Sri K.Suresh,	
		transferred on promotion	

Smt. Rajitha Gopu, shall take charge of her new post from the I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Kodad, Suryapet District. After assumption of charge of her new post, will be full additional charge of the post of Junior Civil Judge-cum-Judicial Magistrate of First Class, Thungathurthy, Suryapet District. Further, she shall be in full additional charge of the post of I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Suryapet till the substitute posted takes charge.

Smt. J.Prasanthi,	II Additional Junior Civil	I Additional Junior Civil
I Additional Junior Civil	Judge -cum- II Additional	Judge-cum-I Additional
Judge-cum-I Additional	Metropolitan Magistrate,	Judicial Magistrate of First
Judicial Magistrate of First	Medchal-Malkajgiri District	Class, Kodad, Suryapet
Class (Juvenile Court),	at Kushaiguda.	District.
Suryapet.	G	
	Vice Smt.P.Devi Manasa,	
	transferred on promotion	
	-	
Ms. Nuguri Apurva Ravali,	I Additional Junior Civil	
II Additional Junior Civil	Judge -cum- I Additional	
Judge -cum- II Additional	Judicial Magistrate of First	
, 0	Class (Juvenile Court),	
,	Survapet.	
Nalgonda District.		
	Vice Smt. J.Prasanthi	
	-	
	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Juvenile Court), Suryapet. Ms. Nuguri Apurva Ravali, II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class, Miryalaguda,	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Juvenile Court), Suryapet. Ms. Nuguri Apurva Ravali, II Additional Junior Civil Judge -cum- II Additional Judge -cum- II Additional Judge -cum- II Additional Judge -cum- I Civil Judge -cum- I Additional Judge -cum- I Civil Judge -cum- II Civil

Ms. Nuguri Apurva Ravali, after completion of her Basic training for two months at Judicial Academy i.e from 18.09.2024 to 18.11.2024 shall take charge of her new post from the Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Suryapet.

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15.	Smt. S.Shirisha,	Principal Junior Civil Judge-	II Additional Junior Civil			
	Junior Civil Judge -cum-	cum-Judicial Magistrate of	Judge -cum- II Additional			
	Judicial Magistrate of First	First Class, Ramannapet,	Judicial Magistrate of First			
	Class, Atmakur,	Yadadri Bhongir District.	Class (Juvenile Court),			
	Wanaparthy District.	_	Wanaparthy.			
		Vice Sri A.Pradeep,				
		transferred on promotion				
		_				
Smt. S.Shirisha, after assumption of charge of her new post, will be full additional charge of th						
post	Additional Junior Civil Jud	lge -cum- Additional Judicia	al Magistrate of First Class,			
Ramannapet, Yadadri Bhongir, until further orders.						

16.	Ms. G.Sashee, Special Judicial Magistrate of First Class for Trial of cases under Telangana Prohibition & Excise Act - cum- IV Additional Junior Civil Judge, Warangal	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Jangaon. Vice Smt.E.Sucharitha, transferred on promotion	Principal Junior Civil Judge - cum- Judicial Magistrate of First Class, Warangal.		
17.	Sri P.Pavan Kumar, Principal Junior Civil Judge- cum-VII Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Medchal.	Administrative Officer, Telangana State Judicial Academy, Secunderabad Vice Sri K.Venkata Mallik Subrahmanya Sarma, transferred on promotion	II Additional Junior Civil Judge -cum- IX Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Medchal.		

Note:

- The I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class i. (Juvenile Court), Mancherial, will be full additional charge of the post of Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Mancherial, until further orders.
- The I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Badradri Kothagudem, will be full additional charge of the post of Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Badradri Kothagudem, until further orders.
- The I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class, iii. Miryalaguda, Nalgonda District who is holding the full additional charge of the post of II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class, Miryalaguda, Nalgonda District during the training period of Ms. Nuguri Apurva Ravali, is directed to continue as full additional charge of that post, until further orders.
- After relieving of Smt. Gundla Radhika (promoted as SCJ), the VI Assistant Judge, City iv. Civil Court, Hyderabad will be full additional charge of the post of II Assistant Judge, City Civil Court, Hyderabad, until further orders.

v. The V Assistant Judge, City Civil Court, Hyderabad who is holding the full additional charge of the post of III Assistant Judge, City Civil Court, Hyderabad, shall handover the charge of the said additional post to the VII Assistant Judge, City Civil Court, Hyderabad, The VII Assistant Judge, City Civil Court, Hyderabad, will be full additional charge of the post of III Assistant Judge, City Civil Court, Hyderabad, until further orders.

The officers mentioned in Column Number 4, will be full additional charge of the post(s) mentioned in Column Number 2, till the substitute is posted and takes charge or until further orders whichever is earlier.

In case, the above officers from whom they have to handover charge, are either on leave or not available for any other reason, the concerned Prl. District and Sessions Judges, shall make alternative arrangements under intimation to the High Court.

Further, the officers who are holding full additional charge of the post(s) if any are directed to hold the court proceedings at least once in a week if the said court is located away from the place they are working as per the convenience of the Bar Association and litigant public in view of the circular instructions issued by the High Court and inform the same to the High Court for information.

- **NOTE:** 1. All the officers shall get themselves relieved from their present posts on or after 19.10.2024, and take charge of their new posts on or before 26.10.2024.
 - 2. All the Officers under orders of transfer are directed to pronounce their judgments/orders which were already reserved and join at their new stations.
 - 3. All the Officers who are under orders of transfer are hereby directed to inform the High Court about the date of relief in the previous post and the date of joining in the new post within seven days from the date of joining in the new post.
 - 4. The Order placed in the High Court's Website http://tshc.gov.in and the downloaded copy from the website is valid for relieving and joining duty.

REGISTRAR GENERAL FAC.REGISTRAR (VIGILANCE)

To

- 1. The officers and in-charge officers concerned.
- 2. The Prl. Secretary to the **Hon'ble Chief Justice** and Personal Secretaries to the **Hon'ble Judges** (for placing before their Lordship's kind perusal)
- 3. The Registrar General and all other Registrars, High Court for the State of Telangana.
- 4. The Director, Telangana State Judicial Academy, Secunderabad.
- 5. The Chief Judge, City Civil Court, Hyderabad.
- 6. The Metropolitan Sessions Judge, Hyderabad.

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7.	THE PRL.	DISTRICT	AND SE	ESSIONS	IUDGES	AND	DISTRICT	TREASURY	OFFICERES

- 1) Adilabad 2) Mancherial Peddapalli 3) 4) Badradri Kothagudem 5) Mahabubnagar Jogulamba Gadwal 6) 7) Wanaparthy Nagarkurnool 9) 8) Siddipet 10) Sangareddy 11) Medak 12) Nalgonda 13) Suryapet 14) Yadadri Bhongir 15) Medchal-Malkajgiri 16) Warangal 17) Jangaon
- 8. The Pay and Accounts Officer, Hyderabad.
- 9. The District Treasury Officer, Shamirpet, Medchal-Malkajgiri District.

10. THE SECTION OFFICERS:

- a) Special Officer Section b) Vigilance Cell c) E-Section d) Work Review Cell e) O.P.Cell f) B-Section
- g) Accounts Section h) Computer Section i) D-Budget Section

High Court for the State of Telangana at Hyderabad.

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